- 1015. SHRI NEPALDEV BHATTA-CHARJEE: Will the Minister of TRANSPORT be pleased to state:
- (a) whether it i_{s a} fact that the Operations Department of Air India has issued circulars instructing the flight engineers that they are not required to monitor standard call outs including ILS approach as laid down in the manufacturers operations manual:
- (b) if so, what are the reasons for such deviations in these procedures; and
- (c) whether Air India has taken approval of the manufacturer/Director General of Civil Aviation prior to introducing these deviations?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) and (c) Do not arise?

Immunotoxicology Expert's finding?

1016. SHRI NEPALDEV
BHATTACHARJEE:
SHRIMATI ILA
BHATTACHARYA:
DR. R. K. PODDAR;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact_ thet the Central Government has collaborated with an expert of Immunotoxicology from the USA on radioimmunocassay techniques in Methyl Isocyacate related immunological changes and antibody detection for pinpointing the chronic abnormalities in the Bhopal gas tragedy;
- (b) whether the said experts has submitted his findings;

(c) if so, what are the details of the said findings; and

to Questions

(d) by what time Government propose to make a decision on the findings of the said study?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) and (b) Indian experts in Immunology have collaborated with an expert on immunotoxicology from the U.S.A. to study the effect of M.I.C. on the general immune status of the exposed individuals.

(c) and (d) According to the findings submitted by the exfce/t, a- major abnormality observed was hyporesponsiveness to T & B Cells. A number of immune parameters were ateo disturbed in some exposed persons. There was evidence of MIC specific antibodies in a few exposed persons. Further studies are underway to monitor the immune status of a subgroup of exposed persons on a long term basis.

Construction of New Hospital Block of AIIMS

- 1017. SHRI PRITHIBI MAJHI: Will the Minister of HEALTH AND FAMILY WELFARE b_e pleased to state:
- (a) whether Government have allowed A.I.I.M.S, to construct a hospital block in front of AB block of Sarojini Nagar over'a piece of 'patta land' by forcibly dislodging the dwellers living on this land for the last thirty years;
- (b) whether the S.H.O. Sarojini Nagar Police Station has received a copy of complaint from the dwellers in this regard; and
- (c) if so, what action Government have taken on their complaint?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) The land in question

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was acquired for a public purpose by the Land & Acquisition Collector and was allotted to the Ministry of Health and Family Welfare through the Land & Development Office on 29th January, 1936, for construction of Centralised Accident and Trauma Centre under the aegis of A.I.I.M.S. The land wa3 taken over free from any encroachment.

(b) and (c) it has been reported by the Commissioner of Police that the S.H.O., Sarojini Nagar Police Station received a complaint on the 29th January, 1986, which did not constitute any offence. It was a report to Police as an information/ peshbandi and the complainant wanfed to pursue the matter in a Civil Court and no action was warranted on the part of Police.

Filling up the Post of Deputy Director in the Central Hindi Directorate

- SHRI M. KADHARSHA: Will the Minister of HUMAN RESO-URCE DEVELOPMENT be pleased to state:
- (a) whether the post of Deputy Director (Publications) has been filled up recently in the Central Hindi Directorate:
- (b) if so what are the qualifications prescribed for the post and the qualifications of the present incumbent; and
- (c) whether the incumbent is on probation and if so, the period of his probation?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI): (a) Yes, Sir.

The qualifications prescribed for the post are:

Essential:

(1) Master's degree in any subject of a recognised university or its equivalent.

(2) Knowledge of Hindi unto Matriculation or Higher Secondary level and of English upto Degree level (evidence of which Bhould be furnished).

to Questions

(3) Five years practical experience of publication work in a supervisory capacity in Government/ semi Government/undertakings/ Body/Private publish-Autonomous ing house of repute with sound knowledge of the techniques printing.

Note; (Qualifications relaxable at Commission's discretion in case of candidates otherwise well qualified).

Desirable:

- (1) Experience in terminological lexicographical/translation work.
- (2) Knowledge of one modern Indian language other than Hindi and one foreign language other than English.

The qualifications possessed by the selected incumbent are M.A. (History) Ph.D., D. Lit. with a total professional experience of about 16 years in teaching research, superviadministration, editing, translasion. tion etc.

(c) Yes Sir, for 2 years.

Intent Mortality Rate

- SHRI KRISHNA KUMAR 1019. BIRLA;, Will the Minister of HEALTH AND' FAMILY WELFARE be pleased to state:
- (a) to what extent infant mortality rate in the rural and urban areas in the country has increased/decreased since 1981;
- (b) the names of he States which the infant mortality rate is the highest and stating the reasons therefor;